

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **01.09.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 82/2026 For Direction IA No. 1114 & 1115/2026	M. Ct. P. Chidambaram Vs Sivagami Holdings Pvt Ltd & Anr.	Ms. Subathra Mysamy	
2.	Comp App (AT) (CH) (Ins) No. 415/2026	Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator, Sujata Chattopadhyay Vs Garg Industries & 6 Ors	Mr. VV Sivakumar	
3.	Comp App (AT) (CH) (Ins) No. 422/2026 For Additional Docs. IA No. 1191/2026 For Stay IA No. 1192/2026 For Exemption IA No. 1193/2026	Rythm Jain through Her Special Power of Attorney Holder Lallan Singh Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay	Mr. Ankur Goel	
4.	Comp App (AT) (CH) (Ins) No. 424/2026 For Stay IA No. 1195/2026 For Exemption IA No. 1196/2026 For Additional Docs. IA No. 1197/2026	Sansar Investment & Finance Company Pvt Ltd., through Its Authorised Signatory Inderjit Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay	Mr. Ankur Goel	
5.	Comp App (AT) (CH) (Ins) No. 425/2026 For Stay IA No. 1198/2026 For Exemption IA No. 1199/2026 For Additional Docs. IA No. 1200/2026	Lakshmi Fiberlok Pvt Ltd through Its Authorised Signatory Inderjit Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay	Mr. Ankur Goel	

6.	Comp App (AT) (CH) (Ins) No. 426/2026 For Exemption IA No. 1206/2026 For Stay IA No. 1207/2026 For Additional Docs. IA No. 1208/2026	Sachin Saigal through his Special Power of Attorney Holder Lallan Singh Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay	Mr. Ankur Goel	
7.	Comp App (AT) (CH) (Ins) No. 427/2026 For Exemption IA No. 1212/2026 For Stay IA No. 1213/2026 For Additional Docs. IA No. 1214/2026	Garg Industries through its Proprietor BM Garg Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay	Mr. Ankur Goel	
8.	Comp App (AT) (CH) (Ins) No. 368/2026 For Stay IA No. 1047/2026 For Direction IA No. 1136/2026 To implead IA No. 1277/2026 (Interim Order)	Vasudevan Sathyamoorthy, Suspended Director & Anr. Vs Ozone Urbana Infra Developers Pvt Ltd & 185 Ors.	Ms. Gayatri Virmani Mr. Pranav Gopalakrishnan	
9.	Comp App (AT) (CH) (Ins) No. 408/2026 For Stay IA No. 1167/2026	Sithagari Ramesh Reddy & 29 Ors Vs Kamlesh Kumar Singhania, RP of Sahiti Infratec Ventures India Pvt Ltd	Mr. Pranav Gopalakrishnan	

For Reporting Settlement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfey Correya & Anr. Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & Anr	Mr. Srikanth Mohan	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy R2

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 1253/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd Vs IVRCL Ltd & Anr	Mr. R Imayavaramban	Mr. Nityavendhan K

12.	IA No. 957/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 332/2026 For Stay IA No. 956/2026	Koneru Hemantha & 2 Ors. Vs SVNR Infra, Rep by its Managing Partner Chandur Rajendar & 12 Ors.	Mr. Avinash Krishnan Ravi	
13.	IA No. 1169/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 410/2026 For Stay IA No. 1170/2026	Sithagari Ramesh Reddy & 29 Ors Vs SVNR Infra Rep by Managing Partner, Chandur Rajendar	Mr. Pranav Gopalakrishnan	
14.	IA No. 1151/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 401/2026	Ramachandran Radhakrishnan Vs Naveen Kumar Jain, RP, Stelling Pharmscience Pvt Ltd & 4 Ors.	Mr. R Bhadwajarama- subramaniam	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	IA No. 1189/2026 (To Adv. Hg.) & IA No. 944/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 200/2025 For Stay IA No. 565/2025 For Direction IA No. 1186/2025	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd & Anr Vs Birendra Kumar Agarwal, RP of Manjeera Construction Ltd & 3 Ors.	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Aishvary Vikram R2 Mr. Palash Taing- R3

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 64/2026 For Stay IA No. 1088/2026	Pankaj Srivastava Liquidator, Samruddhi Realty Limited Vs Sankeshwara Estates & Anr WITH	Mr. Milind Dange	Mr. Chandramouli Prabhakar R1
17.	Comp App (AT) (CH) (Ins) No. 65/2026 For Stay IA No. 1089/2026	Pankaj Srivastava Liquidator, Samruddhi Realty Limited Vs Pirgal Investment & Anr	Mr. Milind Dange	Mr. Chandramouli Prabhakar R1

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) No. 41/2024 Part- Heard	R Aruna & 3 Ors Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	Mr. B Mohan

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
B. Without Interim Order				
20.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Cemantic Infra-Tech Ltd & 8 Ors	Mr. K Rajendran	Mr. Naveen Kumar Murthi R1 Mr. Y Suryanarayana R3, R6-R8
21.	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. P Anil Mukherji	Mr. Varun Srinivasan
22.	Comp App (AT) (CH) (Ins) No. 107/2022	Late Hemalatha K Reddy, Proprietor of Sarath Fuels Vs KPN Travels India Ltd	Ms. Priyadarshini Natarajan	Mr. L Narasimha Varman
23.	Comp App (AT) (CH) (Ins) No. 422/2022 For Stay IA No. 1043/2022 For Exemption IA No. 1044/2022	DP Sadhu Suspended Director of Devas Engineering Systems Pvt Ltd Vs Union Bank of India Ltd & Anr	Ms. S Shanmitha	Mr. Adhivarahan R1
24.	Comp App (AT) (CH) (Ins) No. 281/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation and Distribution Corporation Limited Vs Anuradha Bisani, Liquidator of Lanco Infotech Ltd	Mr. ST Raja	Ms. CS Anuradha Bisani

25.	Comp App (AT) (CH) (Ins) No. 369/2023	Navneet Chaurasia Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd. WITH	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
26.	Comp App (AT) (CH) (Ins) No. 456/2023	Navneet Chaurasia Vs Lanco Infratech Ltd. Through Anuradha Bisani, Liquidator WITH	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
27.	Comp App (AT) (CH) (Ins) No. 457/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infratech Ltd. Through Anuradha Bisani, Liquidator	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 421/2025 For Stay IA No. 1201/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors WITH	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
29.	Comp App (AT) (CH) (Ins) No. 422/2025 For Stay IA No. 1202/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
30.	Comp App (AT) (CH) (Ins) No. 429/2025 For Stay IA No. 1228/2025	The Superintendent of Central Tax Vs Ravindra Beleyur (Liquidator), Reliable Cashew Company Pvt Ltd	Ms. Revathi Manivannan	Mr. T Ravichandran
31.	Comp App (AT) (CH) (Ins) No. 34/2026 For Stay IA No. 79/2026	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors.	Mr. D Srinivasa Rao Party-in-person	Mr. Prashanth Kumar Muddana R1 Mr. VVSN Raju R2 Mr. P Elayaraj Kumar R3
32.	Comp App (AT) (CH) (Ins) No. 327/2026 For Stay IA No. 949/2026	JM Financial Asset Reconstruction Company Ltd Vs Power Finance Corporation Ltd&3 Ors	Juris Corp	Mr. Edward James For Caveator
33.	Comp App (AT) (CH) (Ins) No. 329/2026 For Stay IA No. 951/2026	JM Financial Asset Reconstruction Company Ltd Vs Power Finance Corporation Ltd&3 Ors	Juris Corp	Mr. Edward James For Caveator

B. Without Interim Order				
34.	Comp App (AT) (CH) (Ins) No. 195/2024	Max Infra (I) Ltd Vs IVRCL Ltd. & 2 Ors. WITH	Ms. K Subbu Ranga Bharathi	Ms. Mily Ghoshal R2
35.	Comp App (AT) (CH) (Ins) No. 196/2024	Max Infra (I) Ltd Vs IVRCL Ltd. & 2 Ors. WITH	Ms. K Subbu Ranga Bharathi	Ms. Mily Ghoshal R2
36.	Comp App (AT) (CH) (Ins) No. 197/2024	Max Infra (I) Ltd Vs IVRCL Ltd. & 3 Ors. WITH	Ms. K Subbu Ranga Bharathi	Ms. Mily Ghoshal R2
37.	Comp App (AT) (CH) (Ins) No. 198/2024	UANMAX - SARALA (JV) Vs IVRCL Ltd. & 2 Ors.	Ms. K Subbu Ranga Bharathi	Ms. Mily Ghoshal R2
38.	Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept., Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt Ltd	Mr. B Vijay	
39.	Comp App (AT) (CH) (Ins) No. 61/2025	State of Tamil Nadu Commercial Taxes & Registration Dept. Vs C Ramasubramaniam Liquidator of Surana Corporation Ltd. & Anr	Mr. B Vijay	Mr.S Sathiyarayanan R1
40.	Comp App (AT) (CH) (Ins) No. 345/2025	Govt of Tamil Nadu, Commercial Taxes and Registration Dept, Rep by State Tax Officer Nagercoil Rural Circle Vs S. Rajendran Liquidator of Shree Ganesh EPC Pvt Ltd	Mr. B Vijay	Ms. MS Elamathi
41.	Comp App (AT) (CH) No. 113/2025 For Exemption IA No. 1269/2025 For Stay IA No. 1270/2025	3A Capital Services Limited Vs NGEF Limited	Ms. Anusha Peri	Mr. Saji P John
42.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3

43.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
44.	Comp App (AT) (CH) (Ins) No. 322/2025 For Interim Injunction IA No. 978/2025	FlSmidth Pvt Ltd Vs N Veera Pandian Liquidator, Sical Iron Ore Ltd	Mr. T Ravichandran	Mr. Akhil Bhansali
45.	Comp App (AT) (CH) (Ins) No. 406/2025	Tata Capital Limited Vs Mohan Rao Indukuri WITH	Mr. Gaurav Chatterjee	
46.	Comp App (AT) (CH) (Ins) No. 407/2025	Tata Capital Limited Vs Uma Vani Indukuri	Mr. Gaurav Chatterjee	

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For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47.	Comp App (AT) (CH) No. 88/2026 For Stay IA No. 1224/2026	Hinduja National Power Corporation Ltd & Anr. Vs The Regional Director, Southeastern Region Directorate & Anr.	Mr. AR Ramanathan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	Comp App (AT) (CH) (Ins) No. 217/2025 For Stay IA No. 601/2025 For Direction IA No. 1112/2025 To implead IA No. 1278/2026	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing

12:55 PM

For Hearing

With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
49.	Comp App (AT) (CH) (Ins) No. 360/2026 For Stay IA No. 1014/2026 For Exemption IA No. 1015/2026 For Additional Docs. IA No. 1016/2026 For Direction IA No. 1017/2026	Nuzhat Aisha Naseer Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
50.	Comp App (AT) (CH) (Ins) No. 361/2026 For Exemption IA No. 1018/2026 For Direction IA No. 1019/2026 For Stay IA No. 1020/2026 For Additional Docs. IA No. 1021/2026	Awaiz Ahmed Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
51.	Comp App (AT) (CH) (Ins) No. 363/2026 For Exemption IA No. 1023/2026 For Additional Docs. IA No. 1024/2026 For Direction IA No. 1025/2026 For Stay IA No. 1026/2026	Naseer Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	Mr. Pranava Charan R1 R2

02:00 PM

For Hearing

With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
52.	Comp App (AT) (CH) No. 74/2026 For Exemption IA No.1001 & 1002/2026 For Stay IA No. 1003/2026 For Direction IA No. 1004/2026	MBG Commodities Pvt Ltd & 3 Ors. Vs Ashok Kumar Mandhani & 8 Ors. WITH	Ms. Nishta B	Mr. Krishna Vennelakanti R1-R5
53.	Comp App (AT) (CH) No. 75/2026 For Stay IA No. 1006/2026 For Exemption IA No. 1007/2026 Interim Relief IA No. 1008/2026 (Interim Order)	Anju Devi Mandhani & Anr. Vs MBG Commodities Pvt Ltd & 10 Ors.	Mr. S Karunamoorthy	Mr. Krishna Vennelakanti R2-R6

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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